

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE BENCH, CHENNAI)**

**ORIGINAL APPLICATION NO. 17 OF 2023**

In the matter of:

Link Valley Residents Association

...Applicant

-VS-

Union of India and Ors.

----Respondent(s)

**REPORT FILED BY DISTRICT COLLECTOR, ERNAKULAM DATED  
26.06.2024/4<sup>TH</sup> RESPONDENT**

**Index**

<b>S.No</b>	<b>Particulars</b>	<b>Page No.</b>
I.	Report	1-3

Dated at Chennai on this the 02<sup>nd</sup> day of July, 2024.

for. *A. J. J. J.*  
27/7/24

**M/s. E.K.KUMARESAN**

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

(1)

2024-06-24

**BEFORE THE HONOURABLE NATIONAL GREEN  
TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 17 of 2023**

Link Valley Residents Association : Applicant(s)

Vs

Union of India & Others : Respondents

**REPORT FILED BY DISTRICT COLLECTOR,  
ERNAKULAM IN COMPLIANCE WITH THE ORDER  
OF THE HONOURABLE NATIONAL GREEN  
TRIBUNAL-DATED 26-06-2024**

I, Umesh N S K IAS, aged 33 years, S/o Kesavan N K S, residing at District Collectors Camp Office, Club Road, Ernakulam, Kochi-682011 do hereby solemnly affirm and state as follows:

I am the District Collector, Ernakulam, who is the 4<sup>th</sup> respondent in the above Original Application. I am well conversant with the facts of the case, and competent to swear to this further report.

It is respectfully submitted that the Honourable National Green Tribunal, has directed this respondent to file a report consisting a comprehensive workable solution on storm water

drains issue occurs in Link valley area. In compliance with the said order, the action taken report is submitted herewith in following paras:-

1. Link Valley, a residential area in the 9th ward of Thrikkakara Municipality, is surrounded by highlands on all four sides and is located in the lowest part of the region. Due to the geological nature of the region, the water from the higher ground flows into the link valley. At present, the water flowed through the existing 60 cm wide natural drain and to the 1.50 meter wide canal built in the Info Park compound and conveyed to the 60 cm diameter pipes installed under the PWD road in front of the Info Park. The rain water flowing into the Link Valley faces a lot of obstacles to flow out because the ground level of the Link Valley is below the flood level of the Edachira stream and the existing drains are less wide and the diameter of the pipe installed on the Info Park Road is not sufficient. In connection with the construction of flats owned by M/s Prestige Group, a 1.20 meter wide concrete canal has been constructed on the land owned by Prestige Group as per instructions of SEIAA. But beyond that, the existing natural drain is not sufficient to drain the water.
2. It is respectfully submitted that, this respondent has received a report from the Secretary, Thrikkakara Municipality vide BA-1337/2013 dated 26-06-2024 (**Exhbt – R04-01**).
3. As per the report submitted by the Secretary, Thrikkakara Municipality, the drains running along the north boundary and south boundary of the Link Valley need to be widened to connect the water smoothly to the canal inside the Info Park. But widening of the natural drain faces obstacles because the land on the borders owned by private parties. In case of non-availability of private land, if the land owned by Link Valley is willing to provide the required land, the existing natural canals can be widened and connected to the canal inside the Info Park compound. The problem can be solved by constructing a 280 meter long canal in the Info Park compound or by renovating

the existing canal and constructing a culvert to Edachira stream (Thodu).

4. The Secretary, Thrikkakara Municipality further reported that, the ground level of the link valley area is below the water level of the Edachira stream, a collection chamber need to be built on the land of the link valley and a shutter built across the canal, the water flowing from the Edachira stream to the link valley can be blocked and the water from the collection pit shall be pumped to the Edachira stream. Thrikkakara Municipal Secretary has reported that if the above steps are taken, waterlogging in the said area can be completely avoided.

5. It is humbly submitted that, the District Collector has received the above report from the Secretary, Thrikkakara Municipality only on 25-06-2024. Therefore, immediate steps will be taken from this office to convene a meeting of the stakeholders to implement the above proposal through Thrikkakara Municipality with the support of Public Works Department, Info Park- Kochi, Prestige Group and Link Valley Association.

All the facts stated above are true to the best of knowledge, belief and information.

Dated this 26-06-2024

District Collector , Ernakulam

Signed by

Umesh N S K Ias

Date: 26-06-2024 14:57:48

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
(SOUTHERN ZONE BENCH, CHENNAI)**

**ORIGINAL APPLICATION NO. 17 OF  
2023**

In the matter of:  
In the matter of:  
Link Valley Residents Association  
...Applicant

-VS-

Union of India and Ors.  
----Respondent(s)

**REPORT FILED BY DISTRICT  
COLLECTOR, ERNAKULAM  
DATED 26.06.2024/4<sup>TH</sup>  
RESPONDENT**

**E.K. KUMARESAN,  
Standing Counsel for Government  
of kerala**

No.6, Indian Chambers (SICCI)  
Annex Building, Ground Floor,  
Esplanade, Chennai - 600 108.  
Cell No: 95974 35955